

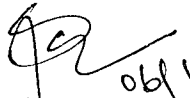
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

05
Dated: 05/12/2017

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/12/2017 is circulated for information.

It is worth mentioning that the appeal pendency of 77681 on 01/11/2017 has come down to 74942 as on 01/12/2017.

It is to mention that Hon'ble President has disposed of 895 appeals out of total disposal of 3935 appeals during the month.


06/12/17
(Sunil Kumar)
Technical Officer.

Copy to:-

- 1.SPS to Hon'ble President, CESTAT for information please
- 2.All Hon'ble Members, CESTAT including Regional Benchs for information please.
- 3.S.P.S. to Chief Commissioner(AR), CESTAT, New Delhi.
- 4.Member (Review), CBEC, North Block, New Delhi.
- 5.The Under Secretary,(AD-IC),Ministry of Finance, Department of Revenue, North Block, New Delhi.
- 6.PS to Registrar/DRs/All A.Rs including Regional Benches.
- 7.Computer Section for uploading on website

Monthly Disposal Statement of Hon'ble President/Members**November, 2017****DELHI BENCH**

NAME	APPEAL DISPOSED
Justice (Dr.) SATISH CHANDRA	285 +(610 Kolkata)=895
B.RAVICHANDRAN	168
S.K.MOHANTY	90
V.PADMANABHAN	73
Total	616

MUMBAI BENCH

NAME	APPEAL DISPOSED
RAMESH NAIR	185
RAJU	91
C J MATHEW	33
D.N.PANDA	269
Total	620 (Inclusive of A.J. M(J)-42)

CHENNAI BENCH

NAME	APPEAL DISPOSED
MADHU MOHAN DAMODAR	92
ARCHNA WADHWA	67+(399 Allahabad + 179 Kolkata +12 Chandigarh)= 657
SULEKHA BEEVI CS	129
Total	369 (Inclusive of 81 Already Disposed)

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	82
Total	871 (Inclusive of Hon'ble President-610 and A.W. M(J)-179)

AHMADABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	226
Total	425(Inclusive of A.J. M(J)-199)

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	137
Total	247 (Inclusive of 110 Already Disposed)

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	36+(199 Ahmadabad + 42 Mumbai)=277
DEVENDER SINGH	24
Total	72 (Inclusive of A.W. M(J)-12)

HYDERABAD BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	195 + (34 Delhi)=229

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL G. SHAKKARWAR	38
ANIL CHOUDHARY	83+(15 Delhi)=98
Total	520(Inclusive of A.W. M(J)-399)

Total Disposal: -3935

Pendency statement of single member cases as on 01/12/2017

Sl. No.	Bench	No. of SM case	No. of total cases
1	Delhi	502	4375
2	Mumbai	496	13109
3	Kolkata	368	7865
4	Chennai	211	11441
5	Bangalore	196	9745
6	Ahmadabad	419	11125
7	Allahabad	447	4473
8	Chandigarh	157	7162
9	Hyderabad	181	5647
	Total	2977	74942

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66
Disposal and Institution for the month of November 2017**

	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency
DELHI	4846	145	616	4375
MUMBAI	13474	255	620	13109
KOLKATA	8541	195	871	7865
CHENNAI	11653	157	369	11441
BANGALORE	9899	93	247	9745
AHMEDABAD	11433	117	425	11125
ALLAHABAD	4929	64	520	4473
CHANDIGARH	7166	68	72	7162
HYDERABAD	5740	102	195	5647
TOTAL	77681	1196	3935	74942

**STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.12.2017.**

YEARS	DELHI	MUMBAI	KOLKATT	CHENNA	BANG.	AHMEDE	ALLBD	CHD	HYD
1998									
1999					3				
2000									
2001									
2002									
2003	2				1				
2004	12	3			6			1	
2005	6	5		3	6	3	4	3	
2006	11	51		12	28		5	17	
2007	24	106	28	22	112	8	28	53	
2008	18	207	259	13	297	46	43	106	175
2009	18	769	671	117	601	538	132	288	420
2010	116	943	432	597	661	883	244	733	379
2011	203	854	726	838	680	836	327	609	442
2012	233	1109	634	855	983	883	642	587	643
2013	381	1339	728	1556	934	1642	436	927	645
2014	700	1586	783	1827	1391	1763	557	1631	618
2015	617	1650	775	1873	1177	1385	593	849	478
2016	786	2214	1312	1944	1506	1584	881	635	816
2017	1248	2273	1517	1784	1359	1554	581	723	1031
TOTAL	4375	13109	7865	11441	9745	11125	4473	7162	5647

MONTHLY STATEMENT FOR THE MONTH OF November 2017 AS ON 01.12.2017

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES								
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY
DELHI	1882	233	2717	0	14	4846	136	54	26	50	0	11	141	8	16	4	10	0	0	30	0	21	0	8	0	29	0
MUMBAI	5981	4872	2621	0	0	13474	32	93	90	69	0	0	315	0	3	0	0	0	0	3	0	0	0	0	0	0	0
KOLKATA	3792	1697	3052	0	0	8541	403	35	58	36	0	0	129	38	66	0	0	0	0	66	0	0	0	0	0	0	0
CHENNAI	3366	2924	5361	2	0	11653	66	55	18	80	0	0	209	0	1	3	0	0	0	4	0	0	0	0	0	0	0
BANGALORE	2618	1616	5665	0	0	9899	39	26	13	49	0	0	88	0	3	2	0	0	0	5	0	0	0	0	0	0	0
AHMEDABAD	5478	2328	3627	0	0	11433	8	55	13	39	0	0	107	2	10	0	0	0	0	10	0	0	0	0	0	0	0
ALLAHABAD	2486	633	1810	0	0	4929	30	18	21	12	0	0	51	13	0	0	0	0	0	0	0	13	0	2	0	15	1
CHANDIGAR	4990	441	1735	0	0	7166	0	18	0	6	0	0	24	0	0	0	1	0	0	1	0	38	0	5	0	43	0
HYDERABAD	1838	811	3091	0	0	5740	6	37	10	43	0	0	90	0	12	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	32431	15555	29679	2	14	77681	720	391	249	384	0	11	1154	61	111	9	11	0	0	119	0	72	0	15	0	87	1
TOTAL																											

1 Sanctioned strength of the Members is 33 and working strength is 19 as on 01.11.2017

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of November 2017 for 39 no. of days as under.

Note :

1 Hon'ble Mr. Justice (Dr.) Satish Chandra, President	NIL	15 Sh. C.J. Mathews, Member(Technical)	2
2 Mrs. Archana Wadhwa, Member (Judicial)	Nil	16 Sh. V. Padmanabhan, Member(Technical)	Nil
3 Sh. M.V. Ravindran, Member (Judicial)	2	17 Sh. M.M. Damodhar, Member(Technical)	4
4 Sh. D.N. Panda, Member (Judicial)	5	18 Sh. Anil G. Shakkwar, Member(Technical)	12
5 Sh. Ashok Jindal, Member(Judicial)	3	19 Sh. Devender Singh, Member(Technical)	Nil
6 Dr. D. M. Mishra, Member (Judicial)	Nil		
7 Sh. Anil Choudhary, Member(Judicial)	Nil		
8 Sh. S. K. Mohanty, Member (Judicial)	Nil		
9 Sh. Ramesh Nair, Member (Judicial)	1		
10 Ms. Sulekha Beevi C.S., Member(Judicial)	1		
11 Shri S.S. Garg, Member (Judicial)	3		
12 Sh. P. K. Choudhary, Member (Judicial)	4		
13 Sh. B. Ravichandran, Member (Technical)	2		
14 Sh. Raju, Member(Technical)	Nil		

TRANSFER TO OTHER BENCHES						DISPOSAL							CLOSING BALANCE							
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	
40	1	14	0	55	2	404	61	151	0	0	616	5	1529	201	2620	0	25	4375	135	
0	0	0	0	0	0	300	250	70	0	0	620	18	5777	4712	2620	0	0	13109	14	
0	0	0	0	0	0	523	266	82	0	0	871	71	3370	1489	3006	0	0	7865	370	
0	0	0	0	0	0	140	136	93	0	0	369	35	3282	2809	5348	2	0	11441	31	
0	0	0	0	0	0	122	23	102	0	0	247	0	2525	1608	5612	0	0	9745	39	
0	0	0	0	0	0	332	28	65	0	0	425	1	5211	2313	3601	0	0	11125	9	
1	0	1	0	2	0	326	71	123	0	0	520	17	2190	583	1700	0	0	4473	27	
0	0	0	0	0	0	23	27	22	0	0	72	0	5023	414	1725	0	0	7162	0	
0	0	0	0	0	0	79	56	60	0	0	195	0	1808	765	3074	0	0	5647	6	
41	1	15	0	57	2	2249	918	768	0	0	3935	147	30715	14894	29306	2	25	74942	631	


 (Sunil Kumar)
 Technical Officer.